

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 111
(IB)-354(PB)/2019

IN THE MATTER OF:

Vishal Thaman

..... Petitioners/Applicant

v.

EMMAR MGF Land Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 25.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):

Mr. Aditya Parolia, Adv.

For the Respondent(s):

Ms. Varsha Banerjee & Ms. Juhi Bhambhani, Advs. for
IRP

ORDER

The connected matter is pending before Hon'ble NCLAT which
is coming up for hearing on 28.02.2019.

List on 01.03.2019.

Sdl—

(S.K MOHAPATRA)
MEMBER (TECHNICAL)

Sdl—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

25.02.2019
Ritu Sharma